

(b) what are the details of industries for which licences were sought; and

(c) what are the details of the industries for which licences were given during that year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) During the year 1978, 100 applications for grant of industrial licences under the Industries (Development & Regulation) Act, 1951, were received for location of undertakings in Tamil Nadu.

(b) Out of these, 18 applications were for food processing industries, 17 for leather and leather goods, 15 for various Chemicals, 7 for textiles, 5 for metallurgical industries and the remaining for various other industries.

(c) The details of the industries for which the letters of intent and the industrial licences were issued are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and in the Supplement to "Monthly News Letter" published by the Indian Investment Centre. Copies of those publications are available in the Parliament Library.

1555. [Transferred to the 19th March, 1979].

Re-export of imported cotton by the C.C.I.

1556. SHRI VIREN J. SHAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Cotton Corporation of India has re-exported imported cotton during the last one year; and

(b) if so, what are the reasons for such re-exports and what is the amount of loss incurred in the process during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir.

(b) Does not arise.

Central aid for handloom industry

1557. SHRI B. V. ABDULLA KOYA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Central aid for the handloom industry is spent merely for those handloom industries which are in the cooperative sector; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir. The Central aid for the handloom industry is also given to weavers outside the cooperative fold. The Government have sanctioned Intensive Development and Export Production Projects to provide infrastructure and inputs to handloom weavers outside the cooperative sector in various parts of the country and to market their products. These Projects are being implemented through the agency of State Handloom Development Corporations.

(b) Does not arise.

Problems of salt industry

1558. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a 24-member enquiry committee headed by him has been appointed by Government to undertake a comprehensive review of the problem facing the salt industry;

(b) if so, what is the composition of the committee;

(c) whether the committee has been asked to submit an interim report; and

(d) if so, by when it is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) An Enquiry Committee under the Chairmanship of Shrimati Abha Maiti, Minister of State for Industry, has been set up by Government to undertake a comprehensive review of the problems facing the salt industry and to suggest suitable measures for the development of the salt industry. The Committee consists of 14 members.

(b) The composition of the Committee is as follows:—

Chairman

(i) Smt. Abha Maiti, Minister of State for Industry, Government of India.

Vice-Chairman

(ii) Shri Lovraj Kumar, Chairman, Bureau of Industrial Costs & Prices, Ministry of Industry.

Members

(iii) Shri S. C. Agarwal, Retired Salt Commissioner to Government of India.

(iv) Shri T. Bhattacharyya, Director, Non-Cereal Essential Committee, Food & Supplies Department, Government of West Bengal, Calcutta.

(v) Shri E.P.W. De Costa Indian Institute for Public Opinion, New Delhi.

(vi) Shri M. M. Gurunath, Chief Consultant, M/s. Gurunath & Sons, Consultants on Salt & Marine Chemical Industries Madras.

(vii) Shri J. S. Iyer, Member (Finance), Bureau of Industrial Costs & Prices, Ministry of Industry.

(viii) Shri R. Jayaraman, Member, Bureau of Industrial Costs & Prices, Ministry of Industry, New Delhi.

(ix) Shri I. Mahadevan Joint Secretary, Ministry of Industry, New Delhi.

(x) Dr. D. J. Mehta, Director Central Salt & Marine Chemical Research Institute, Bhavnagar.

(xi) Shri K. Neelakanthan Additional Director, Traffic Transportation, Ministry of Railways, New Delhi.

(xii) Shri M. G. Shah, Secretary, Industries, Mines & Power Department Government of Gujarat, Gandhinagar.

(xiii) Shri P. Thangavelu, Managing Director, Tamilnadu Salt Corporation Ltd. Madras (Representative of Government of Tamilnadu).

Member-Secretary

(xiv) Shri K. L. Sahni, Salt Commissioner, Jaipur, (Ex-officio).

(c) No, Sir.

(d) The Committee is expected to submit its report within six months.

Demand for rise in price of jute by jute growers

1559. SHRI KRISHNARAO NARAYAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether a demand for rise in the price of jute by the jute growers in the country is under Central Government's consideration; and

(b) if so, what are the reasons for the delay in taking a decision in the matter?